

Endangered Wild Sanctuaries in Assam

*555. DR. ARUN KUMAR SARMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state

(a) the details of endangered wild life sanctuaries due to flood and erosion in Assam;

(b) whether project proposed for protection of national parks and wild life sanctuaries in Assam was received by the Ministry;

(c) if so, the objective and the present status of the said project including allocation proposed to be made during the ninth five Year Plan; and

(d) if not, the action taken by Government to protect the endangered sanctuaries?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) The following National Parks and Sanctuaries of Assam have been affected due to floods;

Kaziranga National Park, Dibru-Sakhowa Sanctuary, Pobitora Sanctuary, Burachapori Sanctuary, Nameri National Park, and Orang Sanctuary.

(b) to (d) A Project seeking financial support for development of infrastructure, communication facilities and purchase of arms and ammunitions for strengthening the enforcement machinery at a total cost of Rs. 13.94 crores has been received. Proposals for seeking financial assistance for safeguarding against the damage by flood to the wild animals and their habitat are also received from time to time. The demands of the State Government for strengthening the infrastructure and mitigating the damage caused by natural calamities are met under the ongoing schemes of "Development of National Parks and Sanctuaries," "Project Tiger" and "Project Elephant" The allocation for the country under the scheme for the IX Plan are Rs. 110 crores, Rs. 75 crores and Rs. 40 crores respectively.

"दिल्ली विश्विद्यालय में प्रवेश प्रक्रिया में अनियमितताएं"

*556. श्री रमा शंकर कौशिक :

प्रो. रामगोपाल यादव :

क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या दिल्ली विश्विद्यालय में प्रवेश प्रक्रिया में भारी अनियमितताएं हैं,

(ख) यदि हां, तो क्या सरकार ने इसकी जांच सरकार कोई कार्यवाही की है, और

(ग) यदि हां, तो तत्संबंधी ब्योरा क्या है, यदि नहीं, तो छात्रों द्वारा पात्रता संबंधी मानदंडों को पूरा करने के बाद उन्हें छे कालेजों में प्रवेश न दिये जाने के क्या कारण है?

मानव संसाधन विकास मंत्री (डा. मुरली मनोहर जोशी): (क) दिल्ली विश्विद्यालय द्वारा दी गई सूचना के अनुसार विश्विद्यालय के दाखिले की प्रक्रिया में कोई अनियमितता नहीं की गई है।

(ख) प्रश्न ही नहीं उठता।

(ग) ऐसा कोई विशिष्ट मामला सरकार की जानकारी में नहीं आया है। ऐसे मामलों की विशेष रूप से जांच करने के लिए दिल्ली विश्विद्यालय गके अंतर्गत दो शिकायत समितियां है।

Suburban Train Services in Hyderabad and Secunderabad

*557. DR. ALLADI P. RAJKUMAR: Will the Minister of RAILWAYS be pleased to state:

(a) the steps taken to augment the suburban train services in the twin cities of Hyderabad and Secunderabad;

(b) whether Government have examined the proposal to sign a Memorandum of Understanding with State Government of Andhra Pradesh for forming a Corporation for development of Light Rail system, as was signed with the State of Maharashtra; and

(c) if so, the present status of the proposal?